## National Company Law Tribunal

## **Allahabad Bench**

## Allahabad

<u>CP No. 5(ND)/ 2016</u>

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2016.

NAME OF THE COMPANY: Deena Nath Pandey Vs Saket Surgical (India) Pvt.Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397,398 of the Companies Act, 1956

Sl. No.

Name

Designation

**Representation** Signature

1.

2.

## Order dated 27.10.2016

CP No. 5(ND)/ 2016 : Deena Nath Pandey Vs Saket Surgical (India) Pvt.Ltd. & Ors.

Till the end of the day proof of service was not filed by petitioner's counsel. Time is extended till 16.11.2016.

V.S.R. AVADHANI, MEMBER-JUDICIAL

H.P. CHATURVEDI, MEMBER-JUDICIAL

Dated: 27.10.2016